

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011(Pl.)/ 4229 /A.

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati high Court,  
Kohima Bench, Kohima.

Dated Guwahati, <sup>th</sup> 14 September, 2021.

Sub:- Casual leave.

Ref:- Your Note, dated 13.09.2021

Sir,

With reference to the above, I am directed to inform you that Shri Inalo Zhimomi, Principal District & Sessions Judge, Kohima, Nagaland has been granted **casual leave for five days from 13.09.2021 to 17.09.2021**. Smti. Y. Longkumer, Principal District & Sessions Judge, Dimapur has been allowed to remain in charge of his Court and office in addition to her normal duties.

Both the officers may be informed accordingly.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo No.HC.VII-108/2011(Pl.)/ 4230 /A. dtd. --- 14.9.2021  
Copy to:

✓ The Project Manager, Gauhat High Court, Guwahati.

14/09/21  
**JT.REGISTRAR (VIGILANCE)**

Rda